

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/ /2017
IN
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others
NAME OF THE RESPONDENT(S) : T.O. Abraham
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. S. Manoj Kumar
(for Respondents)

Counsel for Respondents



2. K. Gowtham Kumar
Athiban Vijay A.K

Counsel for Petitioners



ORDER

Shri A K Athiban Vijay, representing counsel for petitioners present and stated that he is filing rejoinder and also a counter in CA 57/2017 in the Registry. He is directed to furnish a copy of the same to the other side. Shri S Manoj Kumar, representing counsel for respondents present. The matter is posted for arguments in the CA. Put up on 07.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)